

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.204- IA 191 of 2020
ITEM No.205- IA/1404(AHM)2023
in
CP(IB) 178 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
ALPS Liesure Holidays Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/Liquidator :Mr. Jaimin dave, Adv.
Mr. Atul Sharma,Adv.

For the Respondent : Ms. Natasha Shah, Adv. For R-1

ORDER
(Hybrid Mode)

IA 191 of 2020

Ld. Counsel for the Applicant seeks adjournment in this matter which is allowed.

IA/1404(AHM)2023

In pursuance to the last order of the Dasti service, two service affidavits have been filed. One is on behalf of the Applicant/Liquidator other is of concerned person who attempted Dasti service upon Respondent No.1 In paragraph 2 and 3 it is submitted that Respondent no. 1 has left the rental premises for one and half year ago.

Service upon the Respondent No.1 through only process is not possible. Learned counsel for the Applicant/Liquidator requests for the service of the Respondent No.1 through the substituted the mode of paper publication which is allowed.

Let publication notice be issued by the Registry for the service of the Respondent No.1, returnable by next date. The Applicant is directed to collect the publication notice from the Registry within three days and publish in two leading newspapers

having sufficient circulation in the area where the Respondent No.1 is situated/last resided out of which one in English Newspaper and one in Vernacular Newspaper with vernacular contents within seven days and file proof of publication notice with affidavit before next date.

The Respondent No.1 is directed to reply, if any, within seven days from the date of publication of notice. Rejoinder, if any, be filed with seven days thereafter.

Re-list this both the matters for hearing on 05.08.2024

-sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**